

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:3362
ANSWERED ON:17.03.2015
DISPOSAL OF BIO MEDICAL WASTES
Sivaprasad Dr. Naramalli

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether notices have been issued to many hospitals in Delhi for lack of facilities for the proper disposal of bio-medical wastes;
- (b) if so, the details thereof; and
- (c) the action being taken against these hospitals?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE. (SHRI PRAKASH JAVADEKAR)

(a) to (c) As per the information, Delhi Pollution Control Committee, which the prescribed authority under the Bio-medical Waste (Management and Handling) Rules, 1998 has issued notices to 34 hospitals to comply with the aforesaid rules. Out of which, five hospitals were issued notices for closure, which have been revoked after receipt of replies regarding rectification of deficiencies from the hospitals.